

IN THE HON'LE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****I.A. NO 227 of 2026****IN****ORIGINAL APPLICATION NO. 100 OF 2026****IN THE MATTER OF:**

Gram Panchayat Galhri . _

...Applicant

Versus

Union of India & Ors.

...Respondent (s)

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1.	Affidavit dated 17.03.2026	
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APPLICANT/RESPONDENTS**THROUGH**


SHEENU PRIYA,
ADVOCATES,
 Off:24 LGF, FIROZ GANDHI
 ROAD, LAJPAT NAGAR-III,
 NEW DELHI-110024,
 M:- 8376982005

DATED: 26.03.2026

PLACE: NEW DELHI

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. NO. _____ OF 2026

IN

ORIGINAL APPLICATION NO. 100 OF 2026

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... Respondents

AFFIDAVIT

I, Amrinder Singh Pandher S/o Sh. Jagjit Singh Pandher, Aged About 41 Years, residing at 41-B, Model Town Extension, Ludhiana, Punjab currently at Delhi do hereby solemnly affirm and state as under:

1. That I am authorized officer in the present matter. I am working as Superintending Engineer Drainage-cum-mining, Water Resources Department. I have been duly authorized to affirm the present affidavit and I am well conversant with the facts and circumstances of the case and competent to swear this Affidavit.
2. That I have read and understood the contents of the accompanying application and I say that the contents are true to my personal knowledge and the rest are legal submissions to the Hon'ble Tribunal.

I Identified the deponent who has signed in my presence

17 MAR 2026

DEPONENT

VERIFICATION:

Verified at Delhi on this day of _____ March, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed there from.



ATTESTED

NOTARY (Govt. of India)
Neelam Sharma, Advocate
Enrol. No.-D1281/2001
Ch. No. 165A, Gate No. 11
Patala House Courts,
New Delhi-110001
(M): 9899408301

DEPONENT

AADHAR NO

2479-9473-5574

17 MAR 2026